

Item No.20



**Central Administrative Tribunal
Principal Bench, New Delhi**

**O.A. No.3558/2015
MA No.730/2021
MA No.1012/2021
MA No.3690/2019**

This the 8th day of July, 2021

(Through Video Conferencing)

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman
Hon'ble Ms. Aradhana Johri, Member (A)**

Sunil Kumar Nigam (Since deceased)

Through LRs

Smt. Archana Nigam,
W/o Late Mr. Sunil Kumar Nigam

Raghav Nigam,
S/o Late Mr. Sunil Kumar Nigam

Nikita Nigam,
D/o Late Mr. Sunil Kumar Nigam
All residents of 95-B, Sector-4, DIZ area,
Baba Kharak Singh Marg,
Gole Market, New Delhi-110001.

...Applicants

(By Advocate : Shri Nasir Ahmed)

Versus

1. Union of India
Through its Secretary

M/o Urban Development,
Nirman Bhawan, New Delhi-110001.

2. The Director,
Directorate of Printing,
Govt. of India,
M/o Urban Development,

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Nirman Bhawan, New Delhi-110001.

3. The General Manager,
Govt. of India Press
Minto Road, New Delhi-110002.
4. The Assistant Manager,
Govt. of India Press
Minto Road, New Delhi-110002.

... Respondents

(By Advocate : Shri Y.P. Singh)

ORDER (Oral)

Justice L. Narasimha Reddy:

MA No.1012/2021

It is stated that the sole applicant in the OA has died and this Application is filed with a prayer to bring the legal representatives of the deceased applicant on record. There is no serious opposition to the MA.

2. MA stands allowed and the legal representatives of the applicant are brought on record, for the limited purpose of adjudication of the OA.
3. **MA No.730/2021** is filed with a prayer to permit the Legal Representatives of the deceased applicant to withdraw the OA.

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4. In view of the facts and circumstances of the case, permission is accorded and the OA is dismissed as withdrawn. M.A. stands disposed of.

There shall be no orders as to costs.

Pending MA shall stand disposed of.

(Aradhana Johri)
Member (A)

(Justice L. Narasimha Reddy)
Chairman

/rk/ns